

MR. DEPUTY CHAIRMAN: Now, the special mention. But before that, there is one report to be laid by Mr. Makwana.

**PAPERS LAID ON THE TABLE—
Contd**

Report of Dinesh Singh Committee on Tripura

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): Sir, I have great pleasure in laying the report of Dinesh Singh Committee on Tripura on the Table of this House. [Placed in Library. See No. LT-1253/80]. In view of the urgency of the matter and also the bulk of the Report along with its annexures, it has not been possible to lay simultaneously the Hindi version of the Report on the Table of the House today. As such, copy of the Hindi version of the Report would be laid on the Table of the House at the earliest opportunity.

MR. DEPUTY CHAIRMAN: Special mention by Shri Jaswant Singh.

**REFERENCE TO THE REPORTED
STRAINED CIVIL-MILITARY RE-
LATIONS IN SRINAGAR AND AC-
TIVITIES OF JAMAIT-E-TULBA
IN JAMMU AND KASHMIR**

SHRI JASWANT SINGH (Rajasthan); Sir, I have to mention a matter of urgent public importance in the House. It relates to the occurrences that took place in Srinagar on the 26th of July this year. It would be wasting the time of the House for me to recount all the details of those occurrences. I would, however, wish to highlight some of the points with regard to incidents that took place.

An army other rank on convoy duty, having been on duty for the past three days in Ladakh and on that particular day, having been on duty for 14 hours at a stretch, driving straight from Dras to Srinagar, happens to brush against a tempo in the crowded Badshah Chowk in Srinagar. That is on the evening of 26th July.

It is about 8.30 in the evening. This driver is unaware of what is happening. Immediately, crowd collects about one kilometre from where the incident has taken place. The driver is halted; he is pulled out; he is beaten up. The ignition key of the vehicle, which belongs to President of India, is taken away. The driver, who is in uniform, is then taken to a police thana which is against all conventions, against all regulations. There he is thrown inside a cell where there are already four other occupants. Inside the cell he is again beaten up.

Two completely unconnected vehicles of the army, having drawn water from a water point are travelling from one part of Srinagar to another. They are halted; they are set on fire. The drivers are taken out. One of the occupants is shot at. He is still in the military hospital in Srinagar. He has a bullet injury in the stomach. Simultaneously, the army camp in Batmaloo is set upon; the compound wall is pulled down; the telephone connections are snapped, cut deliberately and not restored for three days, with the result that these units who were on the Tattoo Ground in Batmaloo in Srinagar had to establish radio-relay connections with their headquarters, who are also in Srinagar. Later in the evening, this very camp is set on fire, a peripheral barrack belonging to General Reserve Engineering Force is set on fire, and an officer who is sent with other ranks to collect the vehicle and to rescue the other ranks is set upon; he suffers grievous injury and has a fractured arm.

MR. DEPUTY CHAIRMAN: Do not go in so much of details.

SHRI JASWANT SINGH: The point of the matter is, I cannot even recount the event unless I tell you...

MR. DEPUTY CHAIRMAN: Don't take long time.

SHRI JASWANT SINGH: You have not given even five minutes.

MR. DEPUTY CHAIRMAN: We have given three minutes for special mention. Please finish within one minute.